

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 238 of 2014

Dated : 28th July, 2015

In the matter of:

Chhattisgarh State Power Generation Co. Ltd. Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory
Commission & Ors.Respondent(s)**

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : None

ORDER

Bench not assembled today.

Appeal is posted for **13th August, 2015.**

Court Master

rkt